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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/650/2017
NAME OF THE PETITIONER(S) : MADANLAL STEELS & FORGINGS PVT LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	ADITI ASHOK	OPERATIONAL 'CREDITOR' MADANLAL FORGINGS	Aditi
	PRADEEP AR AKILA	COUNSEL FOR CORPORATE DEBTOR	

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the matter is settled between the parties and prayed for time to file joint memo of settlement specifying the schedule of payment. They also stated that they are intending to make an initial payment of Rs.50 lakhs as part payment and the rest of the claim to be made in instalments. Time is extended at request. Put up on 18.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)